

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**Review Application NO. 060/15/2019 & M.A. NO.
60/970/2019 in O.A. NO. 60/558/2017**

Chandigarh, this the 25th day of September, 2019

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

...

1. Union of India, through Secretary, Ministry of Home Affairs, North Block, Central Secretariat, New Delhi 110011.
2. Registrar General India-cum-Census Commissioner,
2-A, Man Singh Road,
New Delhi 110001
3. Directorate of Census Operations, U.T.,
Plot No. 2B, Sector 19A, Madhya Marg,
Chandigarh 160019

.... Review Applicants

(By Advocate: Shri Sanjay Goyal)

VERSUS

1. Gurvinder Pal Singh S/o Sh. Inder Singh, R/o H. No.419-A, Sector 41-A, Chandigarh.
2. Rakesh Jain S/o Late Rohtas Kumar Jain, R/o # 1551, Sector-4, Panchkula, Sr. Sup.
3. Paramjit Singh, S/o Late Dharam Singh, R/o # 3256, Sector-27 D, Chandigarh.
4. Preeti Bala W/o Sh. Sunil Mehra, R/o # 1822F, Sector 7C, Chandigarh.
5. Uma Aggarwal, D/o Sh. Subhash Chand, R/o # 2940, Sector-15, Chandigarh.
6. Veena Rani W/o Sh. Vijay Kumar Kakkar, R/o # 2213B, Sector-27C, Chandigarh, Sr. Sup.
7. Jasbir Singh W/o Sh. Sarup Singh, R/o Village Dadumajra, Chandigarh.

8. Darshan Rani, W/o Sh. Subhash Chander, R/o # 203, Tower 24, Royal Estate, CHD-AMB High, Zirakpur.
9. Arvinder Nanda, W/o S. Surjeet Singh, R/o 2089, Sector 21C, Chandigarh.
10. Nirmal Sharma W/o Sh. R.C. Sharma, R/o # 1813F, Sec-7C, Chandigarh.
11. Purshotam Ohri (Sr. Supervisor) S/o Late Sh. V.P. Phri, aged 57 years, R/o #1816 A, Sector-7C, Chandigarh.
12. Surinder Kumar Sharma, S/o Sh. Bansilal, R/o #1863, Sector 7-C, Chandigarh.
13. Harish Chander S/o Behri Lal, R/o # 1729/1, Sector-39B, Chandigarh.
14. Sudershan Kumari, W/o Sudarshan Kumar, R/o # 652, Sector-10, Panchkula.
15. Navita Sharma D/o Sh. S.R. Sharma, R/o #405, Sector 43-A, Chandigarh.
16. Ashok Kumar S/o Sh. Nathu Ram Gupta, R/o # 810/1, Sector-40A, Chandigarh.
17. Ashwani Kumar S/o Jiwan Dass, R/o # 3198/2, Sector 44-D, Chandigarh, Sr. Sup.
18. Anil Kumar Jain S/o Vijay Kumar Jain, R/o 1209 A, Sector-46A, Chandigarh.
19. Saroj Makhija (Legal Heir), aged 53 years, widow of Late Sh. Krishan Kumar, resident of House No.264-P, Urban Estate, Sector-7, Ambala City of Haryana.

(All working as Data Entry Operator Gr. 'B' except applicants no.2, 6, 11 and 16, who are Senior Supervisors (Group 'B') in the office of Directorate of Census Operations, U.T. Chandigarh.

....RESPONDENTS

ORDER (Oral)**SANJEEV KAUSHIK, MEMBER (J)**

The present Review Application (R.A.) has been filed under Rule 22(3) (F) read with Order 47 Rule 1, CPC by Union of India for review of our order dated 13.7.2018.

2. Alongwith R.A. applicants have also filed M.A. NO. 60/970/2019 seeking condonation of delay of 272 days in filing the instant R.A.

3. Heard Mr. Sanjay Goyal, learned counsel for review applicants on M.A. 60/970/2019 for condonation of delay, as well as R.A.

4. Mr. Goyal, learned counsel very fairly submitted that this R.A. deserves the same fate as the case of **Union of India & Ors. Vs. Jaswant Kaur** (R.A. No. 60/975/2019) decided on 17.7.2019 by this Tribunal because the O.A. was disposed of in terms of decision by this Court rendered in the indicated case of **Jaswant Kaur vs UOI & Ors.** (O.A. No. 60/556/2017) decided on 13.7.2018. The applicants herein (Union of India & Ors.) moved R.A. No. 60/16/2019 in that case as well, which was dismissed by this Court on 17.7.2019.

5. We have gone through the order passed in the O.A. and submissions made by the applicants in M.A. for condonation of delay as well as the grounds taken in the R.A. Considering the fact that the review in Jaswant Kaur case (supra) has been dismissed,

which was filed on similar grounds, and no new argument has been advanced, therefore, the M.A. as well as R.A. dismissed in term of decision in the R.A. No. 60/975/2019 dated 17.7.2019.

(A.K. BISHNOI)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 25.09.2019

‘SK’



